

Annexure 3

Name of Corporate Debtor : Sintex-BAPL Limited

Date of Commencemnt of CIRP : 18 December 2020

(Version 9: Pursuant to claims received and updated as on 27 January 2023)

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	MPPBMPL (Assigned by KKR India Financial Services Ltd.)	07-1-2021	1,253,911,520	1,253,911,520	Finacial Creditor	1,253,911,520	-	No	3.98		-	-	-	
2	MPPBMPL (Assigned by KKR Capital Markets India Pvt. Ltd. (KCM)	07-1-2021	954,504,751	954,504,751	Finacial Creditor	954,504,751	-	No	3.03		-	-	-	
3	MPPBMPL (Assigned by BOI AXA Mutual Fund)	07-1-2021	2,653,229,987	2,652,825,796	Finacial Creditor	2,652,825,796	-	No	8.42		-	404,191	-	
4	MPPBMPL (Assigned by AXA Investment Managers Paris)	09-1-2021	399,708,514	399,708,514	Finacial Creditor	399,708,514	-	No	1.27		-	-	-	
5	MPPBMPL (Assigned by Edelweiss Asset Reconstruction Company Ltd.)	08-1-2021	3,155,913,880	3,155,913,880	Finacial Creditor	3,155,913,880	-	No	10.02		-	-	-	
6	MPPBMPL (Assigned by DSP Investment Managers Pvt.	06-1-2021	1,343,973,675	1,330,057,449	Finacial Creditor	1,330,057,449	-	No	4.22		-	13,916,226	-	
7	MPPBMPL (Assigned by Azim	07-1-2021	1,980,380,883	1,948,694,625	Finacial Creditor	1,948,694,625	-	No	6.19		-	31,686,258	-	
8	Asset Reconstruction Company India Limited ("ARCIL") (Assigned by KKR India Financial Services Limited-Term Loans)	07-1-2021	2,923,846,403	2,923,846,403	Finacial Creditor	2,923,846,403	-	No	9.28		-	-	-	
9	Asset Reconstruction Company India Limited ("ARCIL") (Assigned by Yes	06-1-2021	635,625,055	635,625,055	Finacial Creditor	635,625,055	-	No	2.02	7,677,401	-	-	-	
10	Asset Reconstruction Company India Limited ("ARCIL") (Assigned by RBL Bank Ltd.)	05-1-2021	2,189,865,337	2,189,865,337	Finacial Creditor	2,189,865,337	-	No	6.95	7,499,467	-	-	-	
11	Asset Reconstruction Company India Limited ("ARCIL") (Assigned by HDFC Bank Ltd.)	02-1-2021	735,643,992	735,643,992	Finacial Creditor	735,643,992	-	No	2.32		-	-	-	
12	Asset Reconstruction Company India Limited ("ARCIL") (Assigned by State Bank Of India)	02.01.2021 19.01.2021	2,291,751,365	2,280,689,555	Finacial Creditor	2,280,689,555	2,280,689,555	No	7.24	109,700,000	-	11,061,810	-	
13	Asset Reconstruction Company India Limited ("ARCIL") (Assigned by Bank Of Baroda)	13-1-2021	1,343,910,183	1,343,910,183	Finacial Creditor	1,343,910,183	1,343,910,183	No	4.27		-	-	-	
14	State Bank Of India	02.01.2021 19.01.2021	0	0	Finacial Creditor			No		109,700,000				
	Total		21,862,265,545	21,805,197,060		21,805,197,060	3,624,599,738		69.21	234,576,868		57,068,485	0	

Note: MPPBMPL = Mahatva Plastic Products and Building Materials Private Limited

Annexure - Security Interest

Lender	Facility	Assigned from	Security Interest
Asset Reconstruction Company India Limited	Working Capital	1.State Bank of India 2.Bank of Baroda 3.Yes Bank 4.HDFC Bank 5. RBL Bank	Pari Passu charge on the current assets of the Borrower namely stock of Raw Material, stocks in process, semi- finished, finished goods, stores and spares not relating to Plant & Machinery , Bills Receivables and Book Debts and all other movables , both present and future whether now lying loose or incase or now which are lying or stored in or about or shall hereinafter from time to time during the continuance of the security of these presents be bought into or upon or be stored or be in or about of the Borrowers factories, , premises and godowns situated at Kalol (Gujrat) or wherever else in India the same maybe or be held by any party to the order or disposition of the borrower or in the course of transit or on hig seas or on
	Working Capital Term Loan	Yes Bank	
	Term Loan	HDFC Bank	First Pari Passu charge on entire Fixed Asset of the Company both present and future
	Term Loan	RBL Bank	Second Charge on all present and future movable fixed assets of the Borrower of the following description, lying or stored in the Borrower's factories, premises and godowns or any other place, particularly plant and machinery, equipments, furniture & fixtures, equipments, computers, vehicles, whether installed on the factory shed or not and all present and future plant and machinery purchased from time to time by availing of the said facilities as mentioned hereinabove, in possession of or in transit now belonging to or that may at any time belong to the Borrower or that may be held by any party to the order or disposition of the Borrower together with all its accessories, spares,tools and implements. Borrower primary locations for operations area at Kaloll Ahmedabad, Chennai, Pune, Sohna, Pithampur, Hosur, Namakkal, Uluberia, Nalagarh, Butibori
1. Mahatva Plastic products and Building Materials private Limited ("MPPBMPL") 2. Vistra ITCL (India) Limited (Debenture Trustee) 3. Asset Reconstruction Company India Limited ("ARCIL")	Debentures/ Term Loan	A. Debenture holder Assigned exposure to MPPBMPL- 1. Azim Premji Trust 2. BOI AXA Mutual Fund 3. KKR India Financial Services Ltd 4. KKR Capital Markets India Pvt. Ltd. 5. DSP Investment Managers Pvt. Ltd 6. AXA Investment Managers Paris 7. Edelweiss Asset Reconstruction Company Ltd B. Term loan of KKR India Financial Service Ltd assigned to ARCIL	1. first ranking charge by way of mortgage and hypothecation over the immovable and movable fixed assets of the Company (other than the shares held, now or in the future, by the Company in any subsidiary incorporated outside India) in favour of the Debenture Trustee for the benefit of Financing Lenders of the DTD. 2. first ranking exclusive pledge on 100% shareholding of Sintex BAPL Ltd, in favor of Trustee. 3. first ranking exclusive charge by way of hypothecation over the Specified Account in favour of Debenture Trustee, on a pari passu basis between the Financing Lenders.